

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.1554  
TO BE ANSWERED ON 28.07.2026**

**BABU JAGJIVAN RAM CHHATRAWAS YOJANA**

**1554. SHRI EATALA RAJENDER:**

**SHRI CHAMALA KIRAN KUMAR REDDY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether it is a fact that Ministry during 2008-09 and 2010-11 had sanctioned Rs. 1037.50 lakh for construction of 10 Hostels to undivided Andhra Pradesh under erstwhile scheme of Babu Jagjivan Ram Chhatrawas Yojana (BJRCY) and out of these, 06 Hostels came under Telangana State with post-bifurcation of the State as per A.P. Re-organisation Act, 2014, if so, the details thereof;
- (b) whether it is also a fact that no new hostels sanctioned to Telangana State since 2014-15 i.e. post bifurcation of the State, if so, the details thereof; and
- (c) whether Government of Telangana has sent the project proposals to the Ministry under the scheme of PM-AJAY in the year 2021 for construction of (7) new girls-hostel buildings for an amount of Rs. 21.00 Crores @ Rs. 3.00 Crores for each building along with all required documents in prescribed proforma, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

(a): During 2008-09 and 2010-11, a total of 12 hostels have been sanctioned in the State of Andhra Pradesh for which an amount of Rs. 13.37 crore was released. Out of these 12 hostels, 6 hostels come under the Telangana State. The state-wise details of these 12 hostels are placed at **Annexure**.

(b): Since 2014-15, 02 New Hostels were sanctioned to Osmania University (Telangana) in the year 2023-24 for which an amount of Rs. 7.50 Crore was released.

(c): Proposal for construction of 07 Girls hostels was received during the FY 2020-21. As the proposals were incomplete as per scheme guidelines, additional information was sought from the State Government of Telangana in August, 2020. The Scheduled Castes Development Department, Government of Telangana replied vide their letter in June, 2021. On examination of the reply, it was found that the proposals lacked complete information/documents regarding land ownership documents, exact site plans and occupancy status of the hostels completed as the State Government stated that the District Collectors were addressed to furnish authenticated document of land ownership, site plans and information on construction and occupation.

**Annexure in respect of part (a) of the reply to Lok Sabha Unstarred Question No. 1554  
on Babu Jagjivan Ram Chhatrawas Yojana**

**The state wise details of 12 hostels sanctioned during 2008-09 & 2010-11**

**(Rs. in Crores)**

| <b>S. No</b> | <b>State</b>   | <b>District</b> | <b>Year of<br/>Sanction</b> | <b>Hostels for<br/>Girls/<br/>Boys</b> | <b>Amount<br/>released</b> |
|--------------|----------------|-----------------|-----------------------------|----------------------------------------|----------------------------|
| 1.           | Andhra Pradesh | Nellore         | 2008-09                     | Girls                                  | 0.60                       |
| 2.           | Andhra Pradesh | Anantpur        | 2008-09                     | Girls                                  | 0.60                       |
| 3.           | Andhra Pradesh | Chittoor        | 2008-09                     | Girls                                  | 0.60                       |
| 4.           | Telangana      | Medak           | 2008-09                     | Girls                                  | 0.625                      |
| 5.           | Telangana      | Adilabad        | 2008-09                     | Girls                                  | 0.625                      |
| 6.           | Telangana      | Karimnagar      | 2008-09                     | Girls                                  | 0.625                      |
| 7.           | Telangana      | Nalgonda        | 2008-09                     | Girls                                  | 0.625                      |
| 8.           | Andhra Pradesh | Prakhasam       | 2010-11                     | Girls                                  | 2.00                       |
| 9.           | Andhra Pradesh | Srikakulam      | 2010-11                     | Girls                                  | 1.42                       |
| 10.          | Andhra Pradesh | Vishakhapatnam  | 2010-11                     | Girls                                  | 1.65                       |
| 11.          | Telangana      | Hyderabad       | 2010-11                     | Girls                                  | 2.00                       |
| 12.          | Telangana      | Ranga Reddy     | 2010-11                     | Girls                                  | 2.00                       |
| <b>Total</b> |                |                 |                             |                                        | <b>13.37</b>               |

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